NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/63/2016

NAME OF THE PETITIONER(S)

: Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 3 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. Gowri.V

For M/S RAMANI & SHANKA

PREETHI. S. ARASU

for RAZAGOPAL & RAGHUNATHAN

Advocatio

ORDER

Ms Preethi S Arasu, counsel for applicant in CA 1/2014 present. Ms V Gowri, counsel for respondents present. Counsel for applicant sought time stating that an appeal filed before the Inspector General of Registration against the orders of Sub-Registrar (North), Stamps & Registration, Chennai, is pending. Time extended at her request for submitting the status of the appeal. Put up on 03.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)